

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 20th February, 2015

No. HC.VII-136(Pt.-III)/2007/1021/A Hon'ble the High Court has been pleased to ***exempt Smti. Sharmila Bhuyan, Chief Judicial Magistrate, Nagaon*** from attending the two-days **Judicial Discourse (on the questions assigned to the Judicial Officers earlier)**, scheduled to be held from **28.02.2015 to 01.03.2015 at Sonitpur, Tezpur.**

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-136(Pt.-III)/2007/1022 - 1033/A, Dated : 20.02.2015
Copy forward for information and necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29 (in reference to the Notification No. HC.VII-136 (Pt.-III)/2007/456/A, dated 30.01.2015)
3. The Registrar (Vig. / Admn. / Judl.) Gauhati High Court, Guwahati.
4. The District & Sessions Judge, Nagaon. He / she is requested to inform the concerned officer accordingly.
5. The District & Sessions Judge, Sonitpur, Tezpur.
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Joint Registrar, Judl. / Recruitment / Vig. / PM & P, Gauhati High Court, Guwahati.
8. Smti. Sharmila Bhuyan, Chief Judicial Magistrate, Nagaon
9. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati.*
10. The Private Secretary to Hon'ble Mr Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
11. The Private Secretary to Hon'ble Mr Justice C. R Sarma, Gauhati High Court, Guwahati.
12. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

20.02.15
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM